

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1825  
ANSWERED ON:03.12.2014  
EMPLOYMENT IN GOVERNMENT OF DELHI  
Meena Shri Harish Chandra

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

(a) whether persons belonging to scheduled castes and scheduled tribes have been restricted for employment in different Delhi Government organisations in violation of the reservation policy of Government of India and if so, the details thereof; and

(b) if not, the details of recruitment of these communities during the last ten years?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(DR. JITENDRA SINGH)

(a) & (b): Information is being collected and will be laid on the Table of the House.